

**IN THE HIGH COURT OF ORISSA AT CUTTACK**  
**W.P.(C) No. 28252 of 2011**

*Maitree Sansad, Sutahat, Cuttack* ..... *Petitioner*  
Mr. S.K. Das, Advocate

-versus-

*State of Odisha and Others* ..... *Opposite Parties*  
Mr. L. Samantaray, Addl. Govt. Advocate

**CORAM:**  
**THE CHIEF JUSTICE**  
**JUSTICE A.K. MOHAPATRA**

**Order No.**

**ORDER**  
**14.12.2021**

31. 1. Copy of the report submitted by the four-member Advocates' Committee along with a video in the pen drive in Court today be handed over to learned counsel for the State to enable him to seek instructions.
2. List on 23<sup>rd</sup> December, 2021.

**(Dr. S. Muralidhar)**  
**Chief Justice**

**(A.K. Mohapatra)**  
**Judge**